

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

CP 7/2000 IN OA 1224/1999

Date of Order : 11.2.2000

Between:-

...Petitioner/Applicants

And

1. Sri P.N.Srinivasan, The Principal General Manager, Telecommunication, Hyderabad Telecom District, Hyderabad .

2. Sri J.Ramanujam, the Chief General Manager, Telecommunication, AP Circle, Hyderabad.

3. Sri Saran, The Chairman, Telecom Commission, New Delhi.

...Contemnor/Respondents

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COUNSEL FOR THE APPLICANTS : Shri K Venkateshwar Rao

COUNSEL FOR THE RESPONDENTS: Shri B.N. Sarma, Sr. CGSC.

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CORAM.

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (I)

(Order per Hon'ble Shri R. Rangarajan, Member (A))

Heard Sri K.Venkateshwar Rao, learned counsel for the applicant and Sri M.C.Jacob for Sri B.N.Sharma, learned Standing Counsel for the Respondents.

2. When the CP is taken up for hearing, the learned Standing Counsel for the Respondents produced letter No.SL/CAT/100/LX/99/72 dated 2.2.2000, which is taken on record. It is seen from the that letter that the applicant's representation has been disposed of. Hence the CP is closed. No order as to costs.

~~B.S.JAI PARAMESHWAR~~

MEMBER (D)

MEMBER (D)

(R.RANGARAJAN)
MEMBER(A)

Dated: 11th February, 2000.

Wednesday, February, 2000.
Dictated in Open Court

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